

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:37
ANSWERED ON:21.07.2003
UTILISATION OF FUNDS
THAAWAR CHAND GEHLOT

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the schemes under which the State Governments have received financial assistance from the Union Government during the last five years, State-wise and year-wise;
- (b) the names of States which could not utilise the allocated amount during the said period; and
- (c) the steps proposed by the State Governments to utilise the amount completely?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) Details of schemes of the Ministry of Water Resources, under which various State Governments have received financial assistance from the Union Government during the last five years are given at Annexure-I.

(b)&(c) Financial assistance provided to the States under various schemes of the Ministry of Water Resources is either in the form of reimbursement of expenditure incurred by the State Governments for certain schemes or, are linked with the utilisation of funds released in earlier instalments. Wherever funds released in earlier instalments are found unutilised/partially utilised, the subsequent releases are made by adjusting for the unutilised amount. However, in the case of the Accelerated Irrigation Benefits Programme (AIBP), the central assistance is provided in the form of loans payable in two instalments during a financial year. The second instalment of loan is released when expenditure reaches 70% of the first instalment. The loan under the programme will be repayable in twenty equal instalments together with interest on the outstanding balance commencing from the following year. However, 50% of the loan will enjoy a five-year initial grace period after which repayment of these loans will be affected in fifteen equal instalments. The loans annually payable will be recovered in 10 equal monthly instalments commencing from 15th June every year.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 37 TO BE ANSWERED IN LOK SABHA ON 21.7.03.

Annexure-I

(Rs. in lakhs)

S.N o.	Name of Schemes	Name of States	Year				
			1998- 99	1999- 00	2000- 01	2001- 02	2002- 03
1.	Maintenance of flood protection works on Kosi & Gandak river in Nepal portion	Bihar U.P.	209.06	438.00	302.20	372.047	753.8847
			94.78	Nil	175.22	Nil	85.44
2.	Flood proofing programme in North Bihar	Bihar	Nil	Nil	100.00	50.00	Nil
3.	Critical anti-erosion works	Bihar	Nil	Nil	850.00	1358.00	1283.25
		Uttar Pradesh	Nil	Nil	400.00	689.00	544.00
		Uttara	Nil	Nil	100.00	Nil	95.00

	nchal	Nil	Nil	650.00		
	West Bengal				1138.00	560.00
	Bihar				0	
4.	Extension and strengthening of Embankments on rivers Lalbakeya, Bagmati, Kamla & Khando	100.00	80.00	100.00	200.00	150.00
5.	Command Area Development Programme					
	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00
	Arunachal Pradesh	0.00	10.0	3.75	34.75	125.13
	Assam	0.00	0.00	33.45	36.00	0.00
	Bihar	0.00	0.00	0.00	300.00	0.00
	Chattisgarh	-	-	-	46.32	148.45
	Goa	0.00	0.00	0.00	0.00	0.00
	Gujarat	324.19	650.00	18.67	0.00	0.00
	Haryana	1294.63	841.74	503.02	2321.79	620.92
	Himachal Pradesh	52.90	15.81	68.17	155.95	182.22
	J & K	233.99	248.99	165.19	171.22	344.00
	Jharkhand	-	-	-	0.00	0.00
	Karnataka	668.00	885.37	1863.73	3423.84	2652.61
	Kerala	806.04	788.11	745.62	507.94	0.00
	M.P.	245.99	167.20	123.41	15.86	615.05
	Maharashtra	1719.15	660.60	461.14	744.72	331.33
	Manipur	132.33	128.05	113.09	0.00	211.03
	Meghalaya	0.00	18.40	0.00	0.00	11.34
	Mizoram	0.00	0.00	5.00	6.88	9.14
	Nagaland	6.43	15.00	0.00	133.16	0.00
	Orissa	774.40	365.28	1035.92	504.76	264.90
	Punjab	500.00	3352.06	2133.49	0.00	1622.00
	Rajasthan	3834.87	2700.00	1592.19	2654.66	2939.27
	Sikkim	0.00	0.00	0.00	5.50	1.25
	Tamil Nadu	2507.27	2336.74	1677.38	1336.14	2305.80
	Tripura	0.00	0.00	0.00	0.00	0.00
	Uttar Pradesh	3959.24	2804.92	3247.32	2274.19	2279.40
	Uttaranchal	-	-	-	0.00	75.00
	West Bengal	275.00	306.73	424.77	0.00	284.00
6.	Accelerated Irrigation Benefit Programme (AIBP)					
	Andhra Pradesh	7967.00	6501.50	9502.00	28166.00	3318.60
	Arunachal Pradesh	0.00	750.00	750.00	1500.00	150.00
	Assam	1395.00	1454.00	2407.70	1452.10	1627.38
	Bihar	3618.5	12969.	14844.	342.00	1448.0

	0	50	00		5
Chattisgarh	950.00	1052.00	1393.00	4820.00	10400.00
Goa	0.00	350.00	6165.00	5800.00	0.00
Gujarat	43282.00	27270.00	42185.00	58169.00	100033.00
Haryana	0.00	0.00	0.00	0.00	1800.00
Himachal Pradesh	500.00	1104.70	1801.50	324.40	815.00
J & K	0.00	468.00	1046.00	1107.00	3499.90
Jharkhand	1164.00	1434.50	905.00	1082.00	967.00
Karnataka	9450.00	15714.00	17100.00	49250.00	62085.00
Kerala	0.00	0.00	2240.00	1127.50	566.50
M.P.	8125.00	9532.50	15132.80	21541.00	22000.00
Maharashtra	5086.00	4987.50	9702.00	3910.00	13313.40
Manipur	1078.00	2181.00	150.00	936.00	1950.00
Meghalaya	0.00	269.40	551.20	447.00	150.00
Mizoram	0.00	143.30	143.30	200.00	75.00
Nagaland	0.00	273.00	500.00	500.00	265.90
Orissa	7150.00	9025.00	10032.00	16847.50	17957.00
Punjab	0.00	4200.00	5562.00	11369.00	3666.00
Rajasthan	14005.00	10666.50	7846.70	9631.50	17438.50
Sikkim	0.00	136.00	0.00	240.00	75.00
Tamil Nadu	0.00	0.00	0.00	0.00	0.00
Tripura	397.50	3465.30	1388.30	2106.30	1339.47
Uttar Pradesh	7650.00	28600.00	31590.00	35469.00	35900.00
Uttaranchal	0.00	0.00	0.00	0.00	2516.25
West Bengal	1000.00	2500.00	2682.50	3860.80	2813.30